

TELECOM DISPUTES SETTLEMENT & APPELLATE TRIBUNAL

No.1/Judicial/Misc./TDSAT/2026

Dated: 11th March, 2026

NOTICE

It is hereby informed to all Advocates / parties that Hon'ble Member – II will only hold Court No.1 of this Tribunal w.e.f 12.03.2026 to 13.03.2026.



Desk Officer

Copy to :

1. The Telecom Lawyers' Association, TDSAT.
2. The Registrar-cum-Principal Secretary, TDSAT.
3. The Director, TDSAT.
4. The Deputy Registrar, TDSAT.
5. The PPS/PS To Hon'ble Chairperson and Members, TDSAT.
6. Notice Board.
7. TDSAT Website.